

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 30452/2014

(With Interim Relief)

Date : 23/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Singh, Adv.

Mr. Shantanu Krishna, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of all the four respondents is still awaited.

List again on 14.4.2015.

(RACHNA GUPTA)
Registrar